

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 79702/2021 in Criminal Appeal No(s). 1129/2017

VIJAI PRAKASH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 79702/2021 - GRANT OF INTERIM RELIEF)

Date : 30-07-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s) Mr. Ranjit Kumar Sharma, AOR

For Respondent(s) Mr. Anuvrat Sharma, AOR
Ms. Alka Sinha, Adv.
Mr. Ardhendumauli Kumar Prasad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No. 79702/2021:

Having heard learned counsel for both parties, the petitioner
be released on parole for a period of 8 weeks from today.

I.A. stands disposed of.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
BRANCH OFFICER